

Government on the working of the Indian Diamond Institute, Surat, or the year 1990-91. [Placed in Library See No. LT-954/91]

**Annual Reports and Reviews on the Working of Manmade Textiles Research Association, Surat for 1990-91 and Silk and Art Silk Mill's Research Association, Bombay for 1990-91**

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): I beg to lay on the table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Manmade Textiles Research Association, Surat for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the Review ( Hindi and English versions) by the government on the working of the Manmade Textiles Research Association, Surat, for the year 1990-91. [Placed in Library. See No. LT-955/91]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Silk and Art Silk Mill's Research Association, Bombay, for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Silk and Art Silk Mill's Research Association, Bombay, for the year 1990-91. [Placed in Library. See No. LT -956/91]

**Notification under major Port trusts Act, 1963 and Merchant Shipping, Act, 1958**

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : I beg to lay on the Table-

- (1) A copy each of the following Notifications ( Hindi and English versions ) under sub-section(4) of section 124 of the Major Port Trusts Act, 1963:-
  - (i) G.S.R. 609 (E) published in Gazette of India dated the 1st October, 1991 approving the amendment to the Mormugao Port Regulations.
  - (ii) G.S.R.. 682(E) published in Gazette of India dated the 13th November, 1991 approving the amendment to Dry docks Bye-Laws. [Placed in Library. See No. L T -957/91]
- (2) A copy of the National Shipping Board (Amendment) Rules, 1991 ( Hindi and English versions) published in Notification No. G. S. R. 644(E) in Gazette of India dated the 24th October, 1991 under sub-sections (3) of section 458 of the Merchant Shipping Act, 1958. [Placed in Library. See No. L T - 1958/91.]
- (3) A copy of the Major Port Trust (Procedure at Board Meetings) Amendment Rules, 1991 ( Hindi and English Versions) Published in Notification No. G.S.R. 627 (E) in Gazette of India dated the 14th October, 1991 under sub-section (3) of section 122 of the Major Port Trusts Act, 1963. [Placed in Library. See No L T - 959/91]

**Notifications under Customs Act, 1962 and Central Excises and Salt Act, 1944, etc.**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): I beg to lay on the Table —

- (1) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:-